

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI, COURT - II

Item No. 230
(IB)-1744(ND)2019

IN THE MATTER OF:

Canara Bank

... **Applicant/Petitioner**

Versus

M/s. Bulland Buildtech Pvt. Ltd.

... **Respondent**

Under Section: 7 of IBC, 2016

Order delivered on 17.03.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (J)

SHRI L.N. GUPTA,
HON'BLE MEMBER (T)

PRESENT:

Mr. Hitesh Sachar Advocate for Petitioner
Counsel for the Respondent

ORDER

The Respondent was directed to file the reply within a week vide our Order dated 12th February 2021, but the same has not been filed. Hence, the right of Respondent to file the reply is hereby closed.

Heard. **Order Reserved.**



(L. N. GUPTA)
MEMBER (T)



(ABNI RANJAN KUMAR SINHA)
MEMBER (J)